

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Chief Justice's Secretariat)**

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**ORDER**

No. : 965/PSY/RE

Dated: 13-10-2021

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officers/officials of Subordinate Courts of UTs of Jammu & Kashmir and Ladakh with effect from the dates shown against their respective names:

**State Cadre**

S. No.	Name of the Officer/ Official S/Shri	Place of Posting	Date of Birth	Date of Retirement
1	Jagdish Singh	CAO, PDJ Court, Budgam	07.04.1962	30.04.2022
2	Anayatullah Wani	CAO, PDJ Court, Ganderbal	31.03.1962	31.03.2022
3	Nazir Ahmad Bhat	CAO, PDJ Court, Bandipora	21.06.1962	30.06.2022
4	Onkar Singh	CAO, PDJ Court, Reasi	28.12.1962	31.12.2022
5	Rajinder Singh	CAO, PDJ Court, Kathua	26.04.1962	30.04.2022
6	Latief Ahmad Khan	Accounts Officer, PDJ Court, Anantnag	01.09.1962	31.08.2022
7	Smt. Ghulam Sugra	Accounts Officer, PDJ Court, Udhampur	18.02.1962	28.02.2022
8	Mohd Muzamil Qari	Accounts Officer, PDJ Court, Budgam	28.03.1962	31.03.2022

**Divisional Cadre Kashmir**

S. No.	Name of the Officer/ Official, S/Shri	Place of Posting	Date of Birth	Date of Retirement
1	Gh. Nabi Sofi	SO, Addl. D&S Court (TADA/POTA), Srinagar	01.04.1962	31.03.2022
2	Abdul Hamid Sofi	SO, Family Court, Srinagar	03.04.1962	30.04.2022
3	Mohd Abdullah Wani	SO, PDJ Court, Anantnag	01.04.1962	31.03.2022
4	Mushtaq Ahmad Zargar	Exe. Asstt./Sr. Scale Stenographer, PDJ Court, Bandipora	15.08.1962	31.08.2022

**Divisional Cadre Jammu**

S. No.	Name of the Officer/ Official,	Place of Posting	Date of Birth	Date of Retirement
1	Sham Lal-I	SO, PDJ Court, Reasi	03.09.1962	30.09.2022

2	Zulfikar Ali Shah	SO, PDJ Court, Ramban	11.11.1962	30.11.2022
3	Mulkh Raj	SO, Addl. Distt. & Sessions Court, Kathua	12.09.1962	30.09.2022
4	Saif Ali	HA/Accountant, PDJ Court, Jammu	15.09.1962	30.09.2022
5	Badri Nath	Executive Assistant/PDJ Court, Udhampur	10.09.1962	30.09.2022
6	Smt. Sheetal Kumari	Sr. Scale Stenographer, PDJ Court, Rajouri	01.06.1962	31.05.2022
7	Tarseem Lal	HA/Reader, Railway Court, Jammu	05.05.1962	31.05.2022
8	Salinder Singh	Sr. Scale Stenographer Addl. Distt. Court (Bank Cases), Jammu	09.09.1962	30.09.2022
9	Jagdish Singh	HA/Nazir, PDJ Court, Udhampur	17.12.1962	31.12.2022
10	Rakesh Chander	SA/Misc Clerk, PDJ Court, Jammu	03.04.1962	30.04.2022

(By order)

*SJ*  
(Rajeev Gupta)

Principal Secretary to  
Hon'ble the Chief Justice

No. 324-35 /PSY-06

Dated: 13-10-2021

Copy to:-

- 1) Registrar General, High Court of J&K and Ladakh
- 2) Registrar Vigilance, High Court of J&K and Ladakh.
- 3) Registrar Rules, High Court of J&K and Ladakh.  
..... for information.
- 4) All the Pr. District & Sessions Judges of UTs Jammu & Kashmir and Ladakh.
- 5) Principal Judge, Family Court, Srinagar.
- 6) Addl. District & Sessions Judge, Kathua.
- 7) Addl. District & Sessions Judge (Bank cases), Jammu.
- 8) Special Mobile Magistrate Railway (Sub Judge), Jammu  
..... for information and necessary action. All the Presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.
- 9) Director Finance, High Court of J&K and Ladakh for information.
- 10) Chief Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for information.
- 11) Incharge, NIC for uploading on High Court website.
- 12) Order Book.

*Rajeev Gupta*  
Principal Secretary to  
Hon'ble the Chief Justice